NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.911/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name of the Company		Chotoo SudVs- Bhagwan Fianance Corporation Ltd.& Ors.		
Under Section		111 A		
SI. No.			Appearing on behalf of	Signature with date

3. S-N. PANDEY

4. Mn. R. W. Murade Adv. for the 5. Ms. S. Roy Choudly Rosport - Co

1. SHAENAK MICTRA 7 Adus - For 2- ARETRA BASU Sanjay Fun, hi

P. T.O.

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent no. 1 and Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

List on 18/01/2018.

Respondent may inform the petitioner the next date fixed.

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(Jinan K.R.) Member (J) 84

(V.P.Singh) Member (J)